

of the laws is reported, prosecutions are launched.

(c) Yes. The proposal to raise the minimum age of consent and marriage for boys and girls is under consideration.

Unit Trusts

723. Shri Sarjoo Pandey:
Shri Eswara Reddy:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the holders of the Income Distribution warrant for the year ending 30th June, 1966 under "Unit Trust of India" are required to discharge the warrant within six months of the date of issue; and

(b) if so, the steps Government propose to take to extend the time-limit of six months for those who have not cashed the warrant by depositing in the bank?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes.

(b) The dividend warrant will be revalidated for payment for a further period of six months, as a matter of course, by the Unit Trust of India on presentation by the unit holder. No action is, therefore, called for from the Government in this regard.

Dearness Allowance for the Employees of the Hindustan Housing Factory, New Delhi

724. Shri Bal Raj Madhok: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Government have accepted in principle that the workers in the Hindustan Housing Factory, New Delhi will get the same facilities in respect of pay etc. which are permissible to the employees of the Central Government; and

(b) if so, the reasons for not giving them the benefit of latest Dearness Allowance increase given to the Central Government Employees?

The Deputy Minister in the Ministry of Works Housing and Supply (Shri Iqbal Singh): (a) No.

(b) Does not arise.

भारत में सिंचाई की स्थिति के बारे में इजराइल की विशेषज्ञ की रिपोर्ट

725. श्री एबी राय :
श्री नयू सिन्घे :

क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को कुछ समय पहले इजराइल के सिंचाई विशेषज्ञों से भारत में सिंचाई की स्थिति के बारे में कोई रिपोर्ट मिली है ;

(ख) यदि हाँ, तो इन रिपोर्टों की मुख्य बातें क्या हैं ; और

(ग) क्या सरकार इस रिपोर्टों की एक प्रति सभा पटल पर रखेगी ?

सिंचाई और विद्युत् मंत्री (डा० कु० न० राय) : (क) अक्टूबर 1961 में, इजराइल के निवासी श्री बाबू तथा कृषि संस्था के विशेषज्ञ श्री मोशे राम से एक रिपोर्ट प्राप्त हुई थी जो कि बिहार में सिंचाई के लिए जल के ठीक उपयोग की समस्या से सम्बन्धित थी।

(ख) इस रिपोर्टों की मुख्य बातें निम्नलिखित हैं :-

(1) बिहार में सिंचाई को एक आवश्यकता समझना चाहिये जो मुख्य रूप से अर्धवर्षिक अथवा प्रतिवर्षिक वर्षापात की पूरक के रूप में हो।

(2) जमीन और पानी के ठीक उपयोग को उत्साहित करने

के लिए क्षेत्रों के आकारों की कक्षा जाना चाहिये और पकड़न्दी मायू की जानी चाहिये ।

- (3) अधिक वर्षापात के तुरत विकास के लिए और जल-सम्पत्ता की रोक बाम के लिए भी जल-विकास में सुधार करने की स्कीमों को व्यापक रूप से कार्यान्वित किया जाना चाहिये ।
- (4) फसलों की पानी की आवश्यकताओं का वैज्ञानिक आधार पर अध्ययन किया जाना चाहिये ।
- (5) पटना विक्रमगंज और माधोपुर के तीन अनुसन्धान केन्द्रों के परिणामों का विश्लेषण किया गया ।

(ग) इस रिपोर्ट के प्रस्तुत होने के बाद फसलों की पानी की आवश्यकताओं के सम्बन्ध में और अध्ययन तथा अनुसन्धान किया गया है और इस लिए इस रिपोर्ट का इस समय कोई अधिक महत्व नहीं है ।

पटना को 'बी' श्रेणी का नगर घोषित किया जाना

727. श्री रामाचतार झास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पटना की जनसंख्या में हुई अप्रत्याशित वृद्धि तथा यहां पर मुख्य अल्पविक वृद्धि जाने के तथ्य को ध्यान में रखते हुए भारत सरकार पटना को 'बी' श्रेणी का नगर घोषित करने की किसी योजना पर विचार कर रही है ; और

(ख) यदि हा तो किस तारीख से ऐसा करने का सरकार का विचार है ?

उप-अवधान मंत्री तथा वित्त-मंत्री (श्री जोरारजी देसाई) : (क) और (ख). 1961 की जनगणना द्वारा व्यक्त जनसंख्या के आधार पर पटना नगर, वर्तमान कस्बों के अनुसार, 'बी-2' नगरों की श्रेणी में नहीं आता है ।

Foreign Investment in Fertilizer Industry

728. Shri D. C. Sharma: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the target for required foreign investment in the fertilizer industry under the liberalization scheme has been achieved;

(b) if so, the details thereof; and

(c) the projects for which it is to be used?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramalak): (a) No target has been fixed for foreign investment in the fertilizer industry

(b) and (c) Do not arise.

Rehabilitation of persons cured from Leprosy

729. Shri D. C. Sharma: Will the Minister of Health and Family Planning be pleased to state:

(a) the steps so far taken for the rehabilitation of persons cured from leprosy; and

(b) the success achieved in the matter so far?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) and (b). Training in various crafts is given at a large number of centres for the treatment of leprosy. However, no scheme for the total rehabilitation of persons cured from leprosy has been undertaken so far. A proposal in this regard is under consideration.